

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3471
ANSWERED ON:01.12.2010
HIRING LOCAL INDIANS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian Embassies prefer hiring of local Indians for carrying out different works;
- (b) if so, the details in this regard; and
- (c) the details of the benefits including medical facilities provided to the persons hired by the Embassies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) No.
- (b) Does not arise.
- (c) The local employees are generally entitled to the following benefits:-
 - (i) Pay plus COLA (Cost of living Allowance), if any
 - (ii) Bonus as per local labour laws/customs
 - (iii) Overtime Allowance for duties beyond office hours
 - (iv) Annual Leave, Sick Leave and Maternity Leave as prescribed
 - (v) Free return air passage to India to those local employees who have completed 25 years of service
 - (vi) Terminal gratuity (rates varying as per local laws)
 - (vii) Social Security, if mandatory as per local laws;
 - (viii) Health Insurance, if mandatory as per local laws;
 - (ix) Other payments, if any, which are mandatory as per labour laws of the host country.